

**Production and Marketing of Tea During
Seventh Plan**

274. SHRI AMAR ROYPRADHAN : Will the Minister of COMMERCE be pleased to state :

(a) the steps Government propose to take to boost tea production and its marketing during the Seventh Five Year Plan ; and

(b) the progress made so far.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) and (b) . Measures envisaged for increasing tea production include short term measures like optimization of inputs, medium term measures like irrigation and drainage, infilling and rejuvenation of tea bushes and long term measures like extension planting and replanting. It is estimated that as a result of these steps adequate quantities of tea will be available for domestic and export markets. Production of tea during 1985 was of the order of 657 M. kgs. Production during January-May 1986 is estimated to be around 132.3 M. kgs.

**Pakistan Propaganda About India's Financing
Miss Bhutto's Campaign**

276. SHRI RAM DHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any protest has been lodged with the Government of Pakistan over the propaganda by Pakistan Government that India is financing Miss Benazir Bhutto's campaign in Pakistan ; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) and (b) . India has expressed indignation and dismay at General Zia's unfounded and baseless allegations.

Tax Arrears Against Ex-Princes

277. SHRI RAM DHAN : Will the Minister of FINANCE be pleased to state ;

(a) whether it is a fact that most of the ex-ruling princes owe huge sums to Government on account of Income Tax, Wealth Tax and Estate Duty arrears ;

(b) if so, the names of the ex-princes who are in arrears of more than a lakh of rupees ; and

(c) the steps being taken for recovery of the arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) . some of the former rulers of erstwhile Indian States are in arrears of taxes. The names of former rulers who are in arrears of more than a lakh of rupees and the details of steps being taken for the recovery from them, are being collected and will be furnished to the extent possible.

Appellate Trade Tribunals

278. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to set up Appellate Trade Tribunals by Government ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A proposal to set up a high powered Customs and Excise Revenue (Appellate) Tribunal under Article 323B of the Constitution, for more expeditious settlement of cases, is under consideration.

(b) Detailed proposals are being worked out in consultation with the Ministry of Law.

**Development of Trivandrum Beach for
Tourist Attraction**

279. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of TOURISM be pleased to state :

(a) whether there is any proposal for the development of Trivandrum beach for tourist attraction ; and

(b) if so, the details thereof ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b). The Department of Tourism through India Tourism Development Corporation has been running a 128-rooms 5-star Hotel at Kovalam Beach Resort which is adjacent to Trivandrum. The India Tourism Development Corporation has also got a Beach Service Centre and Yoga-cum-Massage Centre for attracting more tourists. The State Government also runs a hotel there.

The State Government also has plans to promote and maintain the beaches, to introduce various life saving measures and also more watersports facilities. Trivandrum airport has been declared open to tourist charter plans from overseas and the Kovalam Beach is one of the beaches identified for concentrated development under the 7th plan.

Maltreatment of Indian Workers in Malaysia

210. **SHRI KAMAL NATH :**

SHRI MANIK REDDY :

SHRI M. RAGHUMA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state ;

(a) whether attention of Government has been drawn to the press report appearing in the 'Hindustan Times' dated 24 June, 1986 wherein it has been stated that Indians are treated as slaves in Malaysia ;

(b) if so whether Government have any information in the matter ; and

(c) the action Government are contemplating in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) Yes, Sir. The report refers to concern expressed by senior leaders of the Malaysian Indian Congress regarding the alleged plight of workers of Indian origin in the plantation sector.

(b) and (c). High Commission of India, Kuala Lumpur, have been asked to send

a report on the subject. On receipt of their report the Government will consider the steps to be taken.

Discussion with Indian Residents in London

281. **SHRI KAMAL NATH :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether he told a meeting of the Indian residents in London that the happenings in Punjab and Sri Lanka clearly indicated that some external forces were bent upon destabilising the situation in India ; and

(b) if so, what counter measures are being taken by Government to contain the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) During the External Affairs Minister's transit visit through London on 21.6.86, he met with a representative gathering of Indians in London. The Minister gave a general presentation of current developments in Indian and also on the broad lines of our foreign policy.

In this context, while explaining the problems in the Punjab, and the spill-over effects on India of the ethnic problem in Sri Lanka, the Minister had indicated the involvement of certain external forces which seek to exacerbate both problems.

(b) Government are closely watching the situation, and will take appropriate measures, as necessary.

News Item "Canadian funds for Punjab Terrorists"

282. **SHRI KAMAL NATH :**

SHRI P.M. SAYEED :

SHRI SRIBALLAV PANIGRAHI:

SHRI SUBHASH YADAV :

SHRI DHARAM PAL SINGH MALIK :

SHRI BHATTAM SRIRAMA MURTY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :